

(13)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

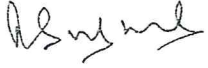
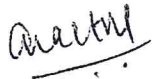
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/25/IB/2017
PETITION NUMBER : CP/507/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA,
DIAMOND ENGINEERING (CHENNAI) PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. SUGUMARAN	Counsel for SBI	
2.	ANANT MERATHIA for AVINASH KRISHNA RAVI	Counsel for Applicants	

ORDER

Counsels for both the parties are present. Counsel for the non-applicant prayed for time for making final submissions. At request, time is enlarged. Put up on **08.11.2017** at **10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)